

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MOHAN MOTOR
DEALERS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MOHAN MOTOR DEALERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/05/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC- KOLKATA
4.	Corporate Identity No of corporate debtor	U50103WB2006PTC109383
5.	Address of the registered office and principal office (if any) of corporate debtor	9/12, Lalbazar Street, Kolkata - 700001
6.	Date of closure of Insolvency Resolution Process	30/05/2022
7.	Liquidation commencement date of corporate debtor	14/09/2022 (came to the knowledge of Liquidator on 18/09/2022, through NCLT website)
8.	Name and registration number of the insolvency professional acting as liquidator	Vaibhav Khandelwal, Reg no – IBBI/IPA-001/IP-P02157/2020-2021/13348
9.	Address and e-mail of the liquidator, as registered with the Board	6, Old Post Office Street, Temple Chambers, 3 rd Floor, Room No – 80, Kolkata – 700001. Email: vaibhavkkhandelwal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	6, Old Post Office Street, Temple Chambers, 3 rd Floor, Room no – 80, Kolkata – 700001 Email: mmdpl.liquidator@gmail.com
11.	Last date for submission of claims	14/10/2022

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **MOHAN MOTOR DEALERS PRIVATE LIMITED** on **14/09/2022**.

The stakeholders of **MOHAN MOTOR DEALERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **14/10/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 19/09/2022
Place: Kolkata



Vaibhav Khandelwal
Liquidator

Registration no – IBBI/IPA-001/IP-P02157/2020-2021/13348
AFA No: AA1/13348/02/270223/103930 Valid till: 27/02/2023